

**Setting up of State adoption resource agencies**

460. MS. PRAMILA BOHIDAR:

SHRI B.J. PANDA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

whether the Centre has decided to set-up State Adoption Resource Agencies, for promoting and regulating the adoption of children;

if so, the details thereof;

whether Government proposes to put in place a tracking system to monitor parents with the aim of minimizing chances of child abuse; and

if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (b) Yes, Sir. The Ministry of Women and Child Development has formulated a new centrally sponsored scheme namely "Integrated Child Protection Scheme [ICPS]" for implementation during Eleventh Plan period under which there is provision for setting up of State Adoption Resource Agency in every State/Union Territory for promoting in-country adoption and regulating inter-country adoption and to coordinate and monitor in-country adoptions.

No, Sir.

Does not arise.

**Survey on children orphaned out**

461. SHRIMATI KANIMOZHI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

whether Government is aware of the increasing number of children orphaned out on the pavements of the metropolitan cities or various railway stations in the country;

if so, whether Government has conducted any survey regarding the same; and

if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (b) No authenticated data is available with the Ministry as it has not conducted any survey regarding the same.

(c) Does not arise.

**Anganwadi and mini-anganwadi centres in Assam**

462. SHRI KUMAR DEEPAK DAS: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

the total number of Anganwadi and Mini Anganwadi Centres working in Assam, district-wise;

the facilities currently being provided to these centres; and